Annexure – 8

Name of the corporate debtor: Marvel Omega Builders Private Limited; Date of commencement of CIRP: 06-09-2024; List of creditors as on: 13-10-2025

List of Operational Creditors (Other than Workmen and Employees and Government Dues)

| (Amount in ₹ | | | | | | | | | | | |
|-----------------------|--------------------------|------------------|-------------------------------------|--------------------|--------------------|-----------------|--|--|--|--|--|
| | | Amount of | Amount of any | Amount of | Amount of claim | Remarks, if any | | | | | |
| nether ated party? | % of voting share in CoC | contingent claim | mutual dues, that may be set-off | claim not admitted | under verification | | | | | | |
| | | | · | | 1.90.27.102 | | | | | | |

| SI. | | me of cre ditor Details of claim received | | Details of claim admitted | | | | | Amount of | Amount of any | Amount of | Amount of claim | Remarks, if any | | |
|-----|----|---|-----------------|---------------------------|-----------------|-----------------|-------------------|-------------------|----------------|----------------------|------------------|-------------------|--------------------|--------------------|--|
| No |). | | Date of receipt | Amount claimed | Amount of claim | Nature of claim | Amount covered by | Amount covered by | Whether | % of voting share in | contingent claim | mutual dues, that | claim not admitted | under verification | |
| | | | | | admitted | | security | guarantee | related party? | CoC | | may be set-off | | | |
| | | | | | | | interest | | | | | | | | |
| | 1 | RMK Infrastructure Pvt Ltd | 17-01-2025 | 1,90,27,102 | - | | | | | | | | | 1,90,27,102 | |
| | 2 | | | | | | | | | | | | | - | |
| | | | | | | | | | | | | | | | |
| | | | Total | 1,90,27,102 | | | | | | | - | - | • | 1,90,27,102 | |